

12. 16.12.2019

Mr. Debasish Nayak, learned counsel is appointed as Amicus Curiae in this case. A copy of the brief be served on him.  
The matter to come up on 23.12.2019.

.....  
**( K.S. Jhaveri )**  
**Chief Justice**

.....  
**( K.R. Mohapatra )**  
**Judge**

AKK